

F. No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.01.2025

ORDER NO. 9 of 2025


Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 and roster order no. 172 of 2024 for **CESTAT, New Delhi** on **24.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 24.01.2025 at 10:30 a. m.	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	CST appeals

Note:

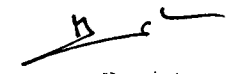
1. Customs, Excise and Service Tax Division Bench cases will be heard by the above Bench after the hearing of CST appeals is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, Chandigarh /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office
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Deputy Registrar